



HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF APPEAL UNDER ARBITRATION ACT (SINGLE JUDGE) READY MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUA/3/2012	GOA STATE CO-OPERATIVE BANK LTD THROUGH ITS CHIEF EXECUTIVE VS PUNJAB NATIONAL BANK AND 2 ORS.,	MR. S. R. RIVONKAR	ADV. PRASHANT VENGURLEKAR FOR R.NO.1
2	AUA/5/2012	AGRI GOLD EXIMS LTD (REP. BY MD A.V.S. SARMA) VS H.L. NATHURMAL REP. BY PROPRIETOR HARESH MEHALWANI	KETAKI L. PEDNEKAR WITH SHALAKA SHELKE	ADV. E. O. MENDES
3	AUA/3/2016	MAHABLESHWAR HALANKER. VS LOKMANYA MULTIPURPOSE CO-OPERATIVE SOCIETY LTD. THROUGH ITS BANK MANAGER VASU AMONKAR.	ADV. SHAILESH REDKAR	ADV. R. G. RAMANI
4	AUA/5/2017	LOKMANYA MULTI PURPOSE CO-OP. SOCIETY LTD., REP. BY ITS AUT. OFFICER, DILEEP RANOJI KOLE., VS UDAY DEVY NAIK AND 3 ORS.,	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL S. KAMAT	
5	AUA/14/2017	PREMIER BUILDERS PVT. LTD.,THR. ITS MANAGING DIRECTOR, DOMINIC ISSAC., VS UNION OF INDIA, REP. BY EXECUTIVE ENGINEER.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	
6	AUA/19/2017	LOKMANYA MULTI-PURPOSE	ADV. U.R. TIMBLE ADV. YADIKA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CO-OPERATIVE SOCIETY LTD., REP. BY ITS AUT. OFFICER, DILEEP RANOJI KALE., VS MELWYN ANTHONY VAZ AND ANR.,	MANDREKAR	
7	AUA/23/2017	EDC LTD. (FORMERLY KNOWN AS ECONOMIC DEVELOPMENT CORPORATION LTD.), VS SHIRWAIKAR ELECTRICAL ENTERPRISES, REP. BY ITS PARTNER, ANAND SHIRWAIKAR.,	ADV. DEVIDAS PANGAM	J. ADV. VILAS P. THALI FOR RESPONDENT
8	AUA/1/2018	HEERA CONSTRUCTION COMPANY, REP. BY POA K. GOPALAN., VS GOVERNMENT OF GOA, REP. BY E.E.W. DIV. III, PONDA.,	ADV. SANDESH D. PADIYAR ADV. PRILAM PREMANAND PHADTE ADV. PRASHIL AROLKAR ADV. SANKALP SINAI BHANGUI	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
9	AUA/2/2018	UNION OF INDIA/GOVT. OF INDIA, BY ITS EXECUTIVE ENGINEER, BAMBOLIM., VS SHINE ENTERPRISES.,	ADV. MAHESH AMONKAR	
10	AUA/25/2018	DINAKAR ULLAL., VS BOARD OF TRUSTEES OF THE PORT OF MORMUGAO.,	ADV. SUSHANT Y. KORGAONKAR ADV. MENINO PEREIRA	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. P.DHURI FOR RESPONDENT ADV. KAMAT SANKET DATTA FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT
	WITH MCA/781/2018 IN AUA/25/2018	DINAKAR ULLAL., VS BOARD OF TRUSTEES OF THE PORT OF MORMUGAO.,	ADV. SUSHANT Y. KORGAONKAR ADV. MENINO PEREIRA	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. P.DHURI FOR RESPONDENT ADV. KAMAT SANKET DATTA FOR RESPONDENT

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				ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT
11	AUA/29/2018	SHRIRAM TRANSPORT FINANCE CO. LTD., THR. ITS AUT. SIG., JAIMALA M. GAUNEKAR., VS BHANU VITHOBA NASNODKAR AND ANR.,	ADV. FONSECA CLAYTON ANTHONY *THE APPLICANT	ADV. J. ABREU LOBO FOR R.NO.1 ADV. PRATIKSHA MANDREKAR FOR R.NO.1 ADV. NIGEL JOHN FERNANDES FOR R.NO.1
12	AUA/34/2018	ADITYA CIVIL CONTRACTORS, THR. ITS PARNTER, VIJAYANAND VENKATESH NAIK AND 2 ORS., VS ARCHANA KUDCHADKAR.,	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR ADV. JATIN RAMAIYA	ADV. YOGESH V. NADKARNI FOR RESPONDENT
13	AUA/36/2018	SEA SPARKLE HARBOUR SERVICES LTD., REP. BY ITS DIRECTOR AND AUT. SIGN., R. VIRENDER PRASAD., VS MORMUGAO PORT TRUST, REP. BY ITS CHAIRMAN.,	ADV. RAMA GAJANAN RIVANKAR	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. TAMANNA ANIRBAN GUPTA FOR RESPONDENT ADV. ROHAN SHIRODKAR FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT ADV. DHURI PRATIMA ANAND FOR RESPONDENT
14	AUA/19/2019	BOARD OF TRUSTEES OF THE PORT OF MORMUGAO, THR. POA, SANTOSH NAIK., VS SOUTH WEST PORT LTD., (FORMERLY KNOWN AS ABG GOA PORT PVT. LTD).,	ADV. YOGESH V. NADKARNI ADV. SANKET DATTA KAMAT ADV. DIVYA RAVIRAJ SHIRGAM ADV. TAMANNA ANIRBAN GUPTA	ADV. PRADOSH P. DANGUI FOR RESPONDENT ADV. JAY MATHEW **FOR RESPONDENT ADV. NIKITA A. SINAI NADKARNI **FOR RESPONDENT ADV. AKSHAYA JOGLEKAR **FOR RESPONDENT ADV. ASHISH KRISHNANATH KUNCOLIENCAR **FOR RESPDT.

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				ADV. AAMIR JAMADAR **FOR RESPONDENT
15	AUA/20/2019	UNION OF INDIA, REP. BY NAVEEN TIWARI, VS BEEJAY ASSOCIATES (C) PVT. LTD.,	ADV. AMONKAR	MAHESH ADV. ANTHONY JOE DSILVA KIMBERLEY PHILOMENA GRACIAS
16	AUA/2/2020	UNION OF INDIA, BY ITS CHIEF ENGINEER (PROJECT), THR. ITS COLONEL D.S. GILL., VS DDL EXCAVATION PVT. LTD.,	ADV. AMONKAR	MAHESH ADV. AGHA IFTIKHAR
17	AUA/5/2021	THE F. A. HEAD (VOLUNTEERS LUGOC) V. P. DANGUI AND ANR VS ANGLEYS, THR. ITS PARTNERS, KISHORE SHIVA PAI ANGLELY AND SHIVA BALKRISHNA PAI ANGLELY	ADV. PRAVIN N. FALDESSAI	
18	AUA/2/2022	STATE OF GOA, THR. THE EXECUTIVE ENGINEER, WORKS DIVISION I, WRD, PANAJI VS KAI TECH CONSTRUCTIONS PVT. LTD.	ADV. MANISH DAMODAR SALKAR	KETAN MORAJKAR FERNANDES VALENCIA UTKARSH SAWANT
19	AUA/7/2022	NARESH B. RAMANI VS DR. SRIHARI B. RAMANI	ADV. AJIT R. KANTAK VAILANKA FERNANDES KARISHA KARAPURKAR RAUNAK AJIT KANTAK	ADV. ASHWIN D. BHOBE

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

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